

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No. 207/252/ND/2018

Uniyal Cargo Movers Pvt. Ltd.

...Appellant

Under Section: Section 252.

Order delivered on 30.05.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For ROC
Stdng. Counsel for ITD

Mr. Shobhit Srivastava, Deputy ROC
Mr. Deepak Anand, Adv.

ORDER

No one appears for the appellant. The Ld. Counsel for the Income tax states that the reply will be filed within course of the day. ROC has filed reply. All the copies to be served in advance to the other side. For further consideration on 3rd July, 2018.

Ritu Sharma


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**